

MR. SPEAKER : We will take into consideration after getting the facts.

श्री आर० एन० राकेश : उत्तर प्रदेश के इलाहाबाद, फतेहपुर आदि में बुरी तरह से सूखा पड़ा हुआ है। श्री एन० डी० तिवारी कुछ नहीं कर रहे हैं। जानवरों के लिए चारे की समस्या पैदा हो गई है।

..... (व्यवधान)

श्री राम विलास पासवान : प्राइम मिनिस्टर और एग्जिक्यूटिव मिनिस्टर से स्टेटमेंट दिलवाए। ..... (व्यवधान)

अध्यक्ष महोदय : कह रहे हैं, रोका कब है।

..... (व्यवधान)

#### PAPERS LAID ON THE TABLE

*Notification under Company Secretaries Act, 1980 and Report of the Law Commission etc.*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table.

- (1) A copy of the Company Secretaries (Second Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. ICSI/710/2/M(1) in Gazette of India dated the 3rd May, 1984 together with a corrigendum there to published in Notification No. ICSI 710/2/M/(1) in Gazette of India dated the 11th July, 1984, under sub-section (4) of section 39 of the Company Secretaries Act, 1980. [Placed in Library. See. LT No. 8573/84].

- (2) A copy of the Ninetieth Report (Hindi and English versions) of the Law Commission on the Grounds of Divorce Amongst Christians in India ; Section 10 of the Indian Divorce Act, 1869. [Placed in Library. See LT No. 8574/84].
- (3) A copy of the Ninety-Sixth Report (Hindi and English versions) of the Law Commission on Repeal of Certain Obsolete Central Acts. [Placed in Library. See. LT/No. 8575/84]
- (4) A copy of the Ninety-Eighth Report (Hindi and English versions) of the Law Commission on Sections 24 to 26. Hindu Marriages Act, 1955 : Orders for Interim Maintenance of Children in Matrimonial Proceedings. [Placed in Library. See. LT No. 8576/84].

#### *Notifications under the Oil Industry (Development) Act, 1974*

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 31 of the Oil Industry (Development) Act, 1974 :-

- (1) The Oil Industry Development Board Employees' (Travelling Allowance) Rules, 1984 published in Notification No. G S R 473 (E) in Gazette of India dated the 26th June 1984.
- (2) The Oil Industry Development Board Employees' (General conditions. of Service) Rules, 1984 published in Notification No. G S R 509 (E) in Gazette of India dated the 12th July, 1984. [Placed in Library. See. LT No. 8577/84].